THE HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

NO.HCM.III/63/2019-Judl./ 6

Dated Shillong, the 13th June 2019

In partial modification of the Constitution of Benches dated 30.05.2019, as notified under memo no. HCM.III/63/2019-JudI./4A, Hon'ble the Chief Justice is pleased to constitute Single Bench for Friday, 21st June 2019 as under.

SINGLE BENCH

COURT ROOM No. 2

HON'BLE MR. JUSTICE H.S. THANGKHIEW

(FROM 10:30 AM)

All Motion, Admission, Orders and Hearing of the matters cognizable by a Single Judge.

By order,

REGISTRAR GENERAL

Memo No. HCM.III/63/2019-Judl./ 6 A

Dated Shillong, the 13th June 2019

Copy for information to: -

- The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
- 3. The President/ Secretary, High Court Bar Association, Shillong.
- 4. The P.S to Advocate General/ Addl. Advocate General/ Sr. Govt. Advocates, Meghalaya, Shillong.
- 5. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
- 6. All Court Masters concerned for information.
- The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
 - 8. Notice Board.
 - 9. Office File.

REGISTRAR GENERAL

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